

C.P No. 161/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Pratik Jayesh Vira & Anr.
V/s.
Sunshine Tracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1)	Nandini Mittal i/b. M. Humranch	for Petitioner	Nandini
2)	Rahul Sinha i/b DSK legal	for Resp. Sunshine, Atul Bhavsing, Kashyap Mehta	Rahul
3)	Nidhi Chhude i/b Subir Kumar	for Resp-NOS. 14815	

ORDER

CP 161/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)